Regarding balance of corporate life in India

SHRI HIBI EDEN (ERNAKULAM): Madam, I would like to draw the attention of the House to a matter of great importance. I think the entire House will agree on this issue.

Our young people are the human resource and the greatest asset of our country. In the crisis of corporate life balance, safeguarding the well-being of the young professionals of India, is the need of the hour. The tragic and untimely death of Anna Sebastian Perayil, a 26-year-old chartered accountant, from my constituency in Kerala, has brought to light a critical issue of extreme work pressure and its impact on the health and well-being of the IT professionals. This young girl, who was a bright student, worked in a member firm of Ernst & Young, SRBC, Pune. This is an institutional murder committed by the corporates and the multinationals of this country. This young girl had to work 14 hours and seven days a week and died of a fatal cardiac arrest.

Mental health is something, which has to be very seriously looked up by this House. No labour labour laws and direction by courts are being followed by the corporates and multinational companies.

I urge upon the Government of India to take necessary action to inquire into the death of Anna Sebastian and take necessary step to protect the well-being of the young professionals in this country.

Thank you.